

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) and (b). The present Chairman and other Directors of the National Dairy Development Board (NDDB) have been nominated/appointed by the Central Government with effect from 5.11.1989 as per Sector 8 (2) and (3) of the NDDB Act, 1987 after following the prescribed procedure as laid down for such appointments.

(c) to (e). As per Section 8(2) of the NDDB Act, 1987, the Board of Directors of the NDDB shall *inter-alia* consist of whole-time Directors, not more than three in number, from amongst the executives of the highest grade. Under Section 9(4) of the Act, the appointment of these executives in the Board of Directors shall be, without prejudice, to their continuance as Executives in the NDDB. In pursuance of these provisions and by virtue of Section 18 of the Act, the former Managing Director of the erstwhile Indian Dairy Corporation (IDC) and the former Secretary of the NDDB (Society) were appointed as Directors of the new NDDB (Corporate Body). The title of the Managing Directors subsequently assigned to these positions was only way of their functional designation.

#### **Influx of Bangladeshis Into West Bengal**

9307. SHRI L.K. ADVANI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the continued influx of Bangladeshis into West Bengal;

(b) the names of the districts mostly affected by the influx of such Bangladeshis;

(c) the number of Bangladeshis who have crossed the Indian Border and are living unauthorisedly in West Bengal; and

(d) the steps taken or proposed to be taken to tackle this problem?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) Yes, Sir.

(b) According to the information available, the districts mostly affected in West Bengal are West Dinajpur, Murshidabad, North 24 Parganas, Nadia, Malda, Jalpaiguri and Cooch Behar.

(c) No Precise figure is available.

(d) Various measures have been taken to tackle the problem including intensification of patrolling by B.S.F. and other agencies. As and when infiltrators are intercepted, they are pushed back to Bangladesh. Border roads are being constructed for better communication. Mobile task force has been constituted for detection of infiltrators.

#### **Crimes by Infiltrators Indo-Bangladesh Border**

9308. SHRI MONORANJAN SUR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a large number of dacoities, thefts, murders are committed by infiltrator from other side of the Indo-Bangladesh border in Bashirhat, West Bengal;

(b) if so, the steps taken by Government to check such incidents;

(c) whether Government propose to enhance BSF camps in this sensitive area to check such incidents; and

(d) if not, the reasons therefor and the